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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY

STAMP No. 411/1987
Original Application No. 418/87

Mr. Bibhuti Narayan,
Room No.7, Building No.191
Western Railway Colony
Khar (East)
Bombay 51

Applicant

V/s.

1. The Union of India
through General Manager
Western Railway
Churchgate
Bombay 20

2. Security Commissioner-cum-Commandant
(Hqrs.); Western Railway,
Churchgate, Headquarters Office,
Churchgate, Bombay-20

Respondents

Coram: Hon'ble Vice Chairman B C Gadgil
Hon'ble Member (A) J G Rajadhyaksha

TRIBUNAL'S ORDER

Dated: 26.6.1987

(PER: B C Gadgil, Vice Chairman)

Heard Mr. K.S. Tripathi, Advocate, for the
applicant.

The applicant is a member of the Railway Protection
Forces and he has some grievance. The Railway Protection
Force is an Armed Force of the Union of India and hence the
application would not be tenable before this Tribunal.

In view of this position Mr. Tripathi states that
he would like to withdraw the application.

The application is, therefore, disposed of as
withdrawn.

B C Gadgil
(B C Gadgil)
Vice Chairman

(J G Rajadhyaksha)
(J G Rajadhyaksha)
Member (A)